

(11) of section 31 of the Warehousing Corporation Act, 1962 read with clause (c) (iv) of the Proclamation dated the 11th May, 1987 issued by the President in relation to the State of Punjab.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Punjab State Warehousing Corporation, Chandigarh, for the year 1987-88. [Placed in Library. See No. LT-8096/89]

#### **Annual Report of the National Capital Region Planning Board for 1988-89**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the National Capital Region Planning Board, for the year 1988-89 under section 26 of the National Capital Region Planning Board Act, 1985 [Placed in Library. See No. LT-8097/89]

**Employees' Provident funds (Amendment) Scheme, 1989, Notification under Child Labour (Prohibition and Regulation) Act, 1986 and Iron Ore Mines, Manganese Ore Mines and Chrome Ore Mines Labour Welfare Fund (Amendment) Rules 1989**

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RADHA KRISHAN MALAVIYA): I beg to lay on the Table—

- (1) A copy of the Employee's Provident Funds (Amendment) Scheme, 1989 (Hindi and English versions) published in Notification No. G.S.R. 690 (E) in Gazette of India dated the 30th

June, 1989, under sub-section (2) of section 7 of the Employee's Provident Funds and Miscellaneous Provisions Act, 1952. [Placed in Library. See No. LT-8098/89]

- (2) A copy of the Notification No. S.O. 404 (E) (Hindi and English versions) published in Gazette of India dated the 5th June, 1989 adding certain 'occupations' and 'processes' to the Schedule to the Child Labour (Prohibition and Regulation) Act, 1986, under sub-section (1) of section 19 of the Child Labour (Prohibition and Regulation) Act, 1986. [Placed in Library. See No. LT 8099/89]
- (3) A copy of the Iron Ore Mines, Manganese Ore Mines and Chrome Ore Mines Labour Welfare Fund (Amendment) Rules, 1989 (Hindi and English versions) published in Notification No. G.S.R. 338 in Gazette of India dated the 6th May, 1989, under sub-section (4) of section 12 of the Iron Ore Mines, Manganese Ore Mines and Chrome Ore Mines Labour Welfare Fund Act, 1976. [Placed in Library. See No. LT-8100/89]

12.09 hrs.

#### MESSAGE FROM RAJYA SABHA

[English]

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:-

"In accordance with the provisions of the sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Punjab Appropria-

tion (No. 2) Bill, 1989, which was passed by the Lok Sabha at its sitting held on the 26th July, 1989, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

12.9 1/2 hrs.

COMMITTEE ON PUBLIC UNDERTAKINGS

[English]

Sixty-third Report and Minutes

SHRI HARISH RAWAT (Almorā): Sir, I beg to present the Sixty-third Report (Hindi and English versions) of the Committee on Public Undertakings on Cochin Refineries Limited and Minutes of the sittings of the Committee relating thereto.

12.10 hrs.

MATTERS UNDER RULE 377

[English]

(I) Successful launching of 'Agni'

SHRI SOMNATH RATH (Aska): Successful launching of Agni has added a feather in the cap of scientific achievements of India. This long range guided missile is a major contribution of our scientists. This is in consonance with our attempts to safeguard our independence and security by self-dependent means. The technology demonstration indicates our undiluted commitment to the indigenous development of advanced technologies for the defence of our country. Agni is the symbol of our efforts to develop and

demonstrate advanced missile technologies.

Our beloved Prime Minister Rajiv Gandhi has congratulated the scientists, engineers, and workers who have made Agni. The country is very much proud of their achievement.

The launching of Agni has set at rest of the apprehensions regarding the safety and welfare of the people around the range.

It is our fundamental duty to protect our national independence from all types of foreign threats. It is also our duty to ensure the safety of our frontiers. We believe in the world free of nuclear weapons.

(ii) Need to provide paper for text books and periodicals at cheaper rates

DR. PHULRENU GUHA (Contai): The prices of newsprint as well as paper have gone up very high. It is difficult for small magazines to run their magazines. Moreover, it is very difficult for the students of low income groups to buy books at high price.

I, therefore, urge upon the Central Government to give paper for the text books of all types at a reasonable price and also consider reduction in price of newsprint for small magazines.

13.13 hrs.

[MR. DEPUTY-SPEAKER *in the Chair*]

[Translation]

(iii) Need to check pollution of Ganga by factories and tanneries at Kanpur

SHRI JAGDISH AWASTHI (Bilhaur): Kanpur is an important industrial town of India. A number of mills, factories and tanneries are running there. Consequently, there is a lot of pollution in Kanpur. All the industrial effluents from the tanneries flow into the river Ganga, which has polluted the river and is